



**HIGH COURT OF SIKKIM
GANGTOK**

No. 04...../HCS

Dated :- 10.04.2024.

C I R C U L A R

It is clarified that the minimum speed in shorthand and typing of candidates applying for the posts of Stenographer in the High Court and District Courts as prescribed/specified in **Schedule-II'C'** to the *High Court of Sikkim(Recruitment, Conditions of Service and Conduct) Rules, 1998* and **Schedule-'O'** to the *Sikkim Subordinate Courts' Service(Method of Recruitment and Conditions of Service) Rules, 2001*, is to be evaluated "at the time" of the recruitment process/examinations, and not earlier.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

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